

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :29/01/2024

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--------|-----------|----------|-----------------|-------------------|
|--------|-----------|----------|-----------------|-------------------|

MENTION-COURTCODE-MENTION2901- 11.00AM -11.05 AM

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|---|-------------|----------|--------------------------|------------------|
| 1 | SEBI Appeal | 911/2023 | Arun Tari Vs. SEBI | Neha Achliya Adv |
|---|-------------|----------|--------------------------|------------------|

Sub Matter : Misc. Application/0001481/2023
Sub Matter(Disposed) : Misc. Application/0001619/2023

22-ADMISSION-COURTCODE-INSPECTION-AT 11.07 AM

829-ADMISSION-COURTCODE-GOKULFINAL-11.08 AM

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|---|-------------|---------|--|------------------------|
| 2 | SEBI Appeal | 13/2024 | SANJAY KUMAR AGRAWAL AND ANR. Vs. SEBI | Vikas Bengani Advocate |
| | SEBI Appeal | 14/2024 | ARYAVRAT SUPPLIERS PRIVATE LIMITED Vs. SEBI | Vikas Bengani Advocate |

969-ADMISSION-CODE-DEBENTURES-AT11.09 AM

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|---|-------------------|-----------|---|-------------------|
| 3 | Misc. Application | 1577/2023 | MOHAMMAD SOHAIB-DELAY Vs. SEBI AND ORS | Adv. Neha Achliya |
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(Main Matter Number :SEBI Appeal/0000068/2024)

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|--|-------------|----------------------|--|-------------------|
| | SEBI Appeal | 68/2024 (/0000) | MOHAMMAD SOHAIB Vs. SEBI AND ORS | Adv. Neha Achliya |
|--|-------------|----------------------|--|-------------------|

Sub Matter : Misc. Application/0001577/2023

971-ADMISSION-COURTCODE-CEREBRAAO-AT11.10 A.M

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| 4 | SEBI Appeal | 69/2024 | VENKATRAMAN RANGANATHAN Vs. SEBI | Adv. Dhruwin Timbadia |
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| <u>985-ADMISSION-COURTCODE-SHOWCAUSENOTICE-AT11.11 AM</u> | | | | |
| 5 | Misc. Application | 83/2024 | AMAN KOKRADY-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000089/2024) | Saachi V. Purohit Advocate |
| | Misc. Application | 84/2024 | AMAN KOKRADY-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000089/2024) | Saachi V. Purohit Advocate |
| | Misc. Application | 85/2024 | AMAN KOKRADY-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000089/2024) | Saachi V. Purohit Advocate |
| | SEBI Appeal | 89/2024 | AMAN KOKRADY Vs. SEBI | Saachi V. Purohit Advocate |
| Sub Matter : | | Misc. Application/0000083/2024 | | |
| Sub Matter : | | Misc. Application/0000084/2024 | | |
| Sub Matter : | | Misc. Application/0000085/2024 | | |
| <u>468-DISPOSAL-COURTCODE-GDRISSUE-AT11.12 AM</u> | | | | |
| 6 | Misc. Application | 707/2021 | ARUN PANCHARIYA- Interim Relief Vs. SEBI (Main Matter Number :SEBI Appeal/0000533/2021) | Mr.Sandeep Wadhawan, Advocate |
| | SEBI Appeal | 533/2021 | ARUN PANCHARIYA Vs. SEBI | Mr.Sandeep Wadhawan, Advocate |
| Sub Matter(Disposed) : | | Misc. Application/0000909/2021 | | |
| Sub Matter(Disposed) : | | Misc. Application/0000706/2021 | | |
| Sub Matter : | | Misc. Application/0000707/2021 | | |
| Sub Matter : | | Misc. Application/0000273/2023 | | |

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| | Misc. Application | 273/2023 | ARUN PANCHARIYA-AMENDMENT Vs. SEBI (Main Matter Number :SEBI Appeal/0000533/2021) | Sandeep Wadhawan Advocate |
| | SEBI Appeal | 871/2023 | Arun Panchariya Vs. SEBI | SANDEEP WADHAWAN Adv |
| | Sub Matter(Disposed) : | Misc. Application/0001161/2023 | | |
| | Sub Matter(Disposed) : | Misc. Application/0001162/2023 | | |
| | Sub Matter : | Misc. Application/0000048/2024 | | |
| | Misc. Application | 48/2024 | SEBI-DELAY IN REPLY Vs. Arun Panchariya (Main Matter Number :SEBI Appeal/0000871/2023) | K Ashar and Co |
| <u>707-DISPOSAL-CODE-HIRANGDR-AT11.13 AM</u> | | | | |
| 7 | SEBI Appeal | 74/2022 | EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI | Ganesh AND Co. |
| | Sub Matter(Disposed) : | Misc. Application/0000082/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0000083/2022 | | |
| | Sub Matter : | Misc. Application/0000119/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0000120/2022 | | |
| | SEBI Appeal | 75/2022 | EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI | Ganesh And Co. |
| | Sub Matter(Disposed) : | Misc. Application/0000084/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0000085/2022 | | |
| | Sub Matter : | Misc. Application/0000121/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0000122/2022 | | |
| | SEBI Appeal | 76/2022 | EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI | GANESH AND CO. |
| | Sub Matter(Disposed) : | Misc. Application/0000115/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0000116/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0000117/2022 | | |

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| | Misc. Application | 119/2022 | EUROPEAN INVESTMENT AG-EXEMPTION APP Vs. SEBI | AMERICAN BANK GANESH AND CO. |
| (Main Matter Number :SEBI Appeal/0000074/2022) | | | | |
| | Misc. Application | 121/2022 | EUROPEAN INVESTMENT AG-EXEMPTION APP Vs. SEBI | AMERICAN BANK Ganesh and Co. |
| (Main Matter Number :SEBI Appeal/0000075/2022) | | | | |

814-DISPOSAL-COURTCODE-FINEWAIVER-AT11.14 AM

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|---|-------------------|----------|---|---------------------|
| 8 | SEBI Appeal | 239/2022 | Sankool Shah Vs. Internal Committee of Fine Waiver, BSE Ltd | Corporate Attorneys |
| Sub Matter(Disposed) : Misc. Application/0000438/2022 | | | | |
| Sub Matter : Misc. Application/0000942/2022 | | | | |
| | Misc. Application | 942/2022 | Sankool Shah Vs. Internal Committee of Fine Waiver, BSE Ltd | |
| (Main Matter Number :SEBI Appeal/0000239/2022) | | | | |

977-DISPOSAL-COURTCODE-EDSERVE-AT11.15 AM

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|---|-------------|----------|--------------------------------|--|
| 9 | SEBI Appeal | 543/2022 | Arun Panchariya Vs. SEBI | |
| Sub Matter : Misc. Application/0000964/2022 | | | | |
| Sub Matter(Disposed) : Misc. Application/0000965/2022 | | | | |
| Sub Matter(Disposed) : Misc. Application/0000966/2022 | | | | |
| Sub Matter(Disposed) : Misc. Application/0001338/2022 | | | | |

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|--|-------------------|-----------|--|---------------------------------|
| | Misc. Application | 964/2022 | Arun Panchariya-Interim Relief Vs. SEBI (Main Matter Number :SEBI Appeal/0000543/2022) | |
| | SEBI Appeal | 872/2023 | Arun Panchariya Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001163/2023 Sub Matter(Disposed) : Misc. Application/0001164/2023 | SANDEEP WADHAWAN Adv |
| <u>413-DISPOSAL-CODE-GDR-AT11.16 AM</u> | | | | |
| 10 | Misc. Application | 1596/2022 | ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0000016/2023) | SANDEEP WADHAWAN LAW OFFICES |
| | Misc. Application | 1599/2022 | ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0000017/2023) | SANDEEP WADHAWAN LAW OFFICES |
| | Misc. Application | 1602/2022 | ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0000018/2023) | SANDEEP WADHAWAN LAW OFFICES |
| | Misc. Application | 1605/2022 | ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0000019/2023) | SANDEEP WADHAWAN LAW OFFICES |

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| | Misc. Application | 1608/2022 | ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0000020/2023) | SANDEEP WADHAWAN LAW OFFICES |
| | SEBI Appeal | 16/2023 | ARUN PANCHARIYA Vs. SEBI | SANDEEP WADHAWAN LAW OFFICES |
| | Sub Matter : | Misc. Application/0001596/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0001597/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0001598/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0000682/2023 | | |
| | SEBI Appeal | 17/2023 | ARUN PANCHARIYA Vs. SEBI | SANDEEP WADHAWAN LAW OFFICES |
| | Sub Matter : | Misc. Application/0001599/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0001600/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0001601/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0000672/2023 | | |
| | SEBI Appeal | 18/2023 | ARUN PANCHARIYA Vs. SEBI | SANDEEP WADHAWAN LAW OFFICES |
| | Sub Matter : | Misc. Application/0001602/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0001603/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0001604/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0000685/2023 | | |
| | SEBI Appeal | 19/2023 | ARUN PANCHARIYA Vs. SEBI | SANDEEP WADHAWAN LAW OFFICES |
| | Sub Matter : | Misc. Application/0001605/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0001606/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0001607/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0000652/2023 | | |
| | SEBI Appeal | 20/2023 | ARUN PANCHARIYA Vs. SEBI | SANDEEP WADHAWAN LAW OFFICES |
| | Sub Matter : | Misc. Application/0001608/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0001609/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0001610/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0000686/2023 | | |

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| | SEBI Appeal | 21/2023 | ARUN PANCHARIYA Vs. SEBI | SANDEEP WADHAWAN LAW OFFICES |
| Sub Matter(Disposed) : | | Misc. Application/0001611/2022 | | |
| Sub Matter(Disposed) : | | Misc. Application/0001612/2022 | | |
| Sub Matter(Disposed) : | | Misc. Application/0001613/2022 | | |
| Sub Matter(Disposed) : | | Misc. Application/0000671/2023 | | |
| | SEBI Appeal | 22/2023 | ARUN PANCHARIYA Vs. SEBI | SANDEEP WADHAWAN LAW OFFICES |
| Sub Matter(Disposed) : | | Misc. Application/0001614/2022 | | |
| Sub Matter(Disposed) : | | Misc. Application/0001615/2022 | | |
| Sub Matter(Disposed) : | | Misc. Application/0001616/2022 | | |
| Sub Matter(Disposed) : | | Misc. Application/0000680/2023 | | |
| | SEBI Appeal | 868/2023 | Arun Panchariya Vs. SEBI | SANDEEP WADHAWAN Adv |
| Sub Matter : | | Misc. Application/0001303/2023 | | |
| Sub Matter(Disposed) : | | Misc. Application/0001136/2023 | | |
| Sub Matter(Disposed) : | | Misc. Application/0001137/2023 | | |
| Sub Matter(Disposed) : | | Misc. Application/0001138/2023 | | |
| Sub Matter : | | Misc. Application/0000049/2024 | | |
| | SEBI Appeal | 870/2023 | Arun Panchariya Vs. SEBI | SANDEEP WADHAWAN Adv |
| Sub Matter(Disposed) : | | Misc. Application/0001159/2023 | | |
| Sub Matter(Disposed) : | | Misc. Application/0001160/2023 | | |
| | SEBI Appeal | 875/2023 | Arun Panchariya Vs. SEBI | SANDEEP WADHAWAN Adv |
| Sub Matter(Disposed) : | | Misc. Application/0001190/2023 | | |
| Sub Matter(Disposed) : | | Misc. Application/0001191/2023 | | |
| Misc. Application | | 1303/2023 | Arun Panchariya-Exemption for legible copies Vs. SEBI | SANDEEP WADHAWAN Adv |
| (Main Matter Number :SEBI Appeal/0000868/2023) | | | | |

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| | Misc. Application | 49/2024 | SEBI-DELAY IN REPLY Vs. Arun Panchariya | K Ashar and Co |
| (Main Matter Number :SEBI Appeal/0000868/2023) | | | | |
| <u>609-DISPOSAL-COURTCODE-DARSHANORNA-AT11.17 AM</u> | | | | |
| 11 | SEBI Appeal | 131/2023 | MR. ARUN LAHA AND ORS Vs. SEBI | Juris Matrix Partners LLP |
| Sub Matter(Disposed) : Misc. Application/0000426/2023 | | | | |
| | Misc. Application | 200/2023 | D.K JAIN PROPERTIES PVT LIMITED AND ORS-EXEMPTION Vs. SEBI | Juris Matrix Partners LLP |
| (Main Matter Number :SEBI Appeal/0000225/2023) | | | | |
| | SEBI Appeal | 194/2023 | HANIF SHEKH Vs. SEBI | JURIS LINK Advocates |
| Sub Matter(Disposed) : Misc. Application/0000216/2023 | | | | |
| Sub Matter(Disposed) : Misc. Application/0000427/2023 | | | | |
| | SEBI Appeal | 225/2023 | D.K JAIN PROPERTIES PRIVATE LIMITED AND ORS Vs. SEBI | Juris Matrix Partners LLP |
| Sub Matter : Misc. Application/0000200/2023 | | | | |
| | SEBI Appeal | 291/2023 | Arcadia Share and Stock Brokers Pvt. Ltd. Vs. SEBI | Prakash Shah and Associates |
| Sub Matter(Disposed) : Misc. Application/0000640/2023 | | | | |
| <u>56-DISPOSAL-COURTCODE-EDYNAMICSAO-AT11.18 AM</u> | | | | |
| 12 | SEBI Appeal | 254/2023 | SANJEEV KALRA AND ORS. Vs. SEBI | Prakash Shah and Associates |
| Sub Matter(Disposed) : Misc. Application/0000577/2023 | | | | |

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| | SEBI Appeal | 281/2023 | ASHOK NASKAR AND ORS. Vs. SEBI | Vikas Bengani Advocate |

Sub Matter(Disposed) : Misc. Application/0000274/2023

Sub Matter(Disposed) : Misc. Application/0000637/2023